

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433(e)	Rishiroop Ltd. Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S.S. Ambhary

944802778

Advocate for Petitioner

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent requested time to file vakalat and also to file objections.

Since connect matters against the same respondent company are listed on 18.08.2017, this matter is also ordered to be listed on 18.08.2017.


MEMBER (J)


MEMBER (T)